GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 42 TO BE ANSWERED ON 19.07.2021

Central Vista Redevelopment Project

42: SHRI TIRUCHI SIVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the funds required to implement the measures to negate environmental impact of Central Vista Redevelopment Project;
- (b) the details of various components like water, land and air which the Ministry considers under 'environmental impact; and
- (c) the measures to be adopted to protect the heritage monuments in the area and under the Central Vista Redevelopment Project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) The details of the funds earmarked for implementing the Environment Management Plan and Environmental Monitoring Plan for Common Central Secretariat (CCS) buildings and other buildings under Central Vista Development/Redevelopment Project, as per the Environment Clearance (EC) granted to this project vide letter dated May 31, 2021, are as follows:

S. No.		Construction Phase	Operation Phase
1.	Environmental	Rs. 144.51 Cr.	Rs. 130.80 Cr
	Management Plan		
2.	Environmental	Rs. 22.06 lakh	Rs. 58.06 lakh
	Monitoring Plan		

- (b) The Terms of Reference (ToR) is issued for preparation of Environmental Impact Assessment (EIA) report and Environmental Management Plan (EMP) which inter-alia includes assessment of the environmental impact due to proposed developmental activities. The EIA studies inter-alia includes baseline environmental quality in respect of water, air, noise, biodiversity, socioeconomic and health along with projected impact due to proposed activities. The Ministry on appraisal of the parameters, as above, inter-alia specifies conditions in respect of water quality monitoring and preservation, air quality monitoring and preservation, noise monitoring and prevention, green cover and human health issues while granting environmental clearance.
- (c) As per EIA Report, no State Protected Monuments is coming directly under the project area.
